

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-THIRD REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Thirty-third Report.

2. The Committee met on the 29th July, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 2nd August, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 2nd August, 1968 had been invited to present their views on the Resolutions before the Committee. None of them attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Rural housing development.	1½ hours.
(2) Resolution regarding Taking over closed textile mills.	1½ hours.

NEW DELHI;

July 29, 1968.

Shrawana 7, 1890 (Saka).

R. K. KHADILKAR,

Chairman,

*Committee on Private Members' Bills
and Resolutions.*